

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 915
DUE FOR ANSWER ON NOVEMBER 21, 2019**

PAYMENT PENDENCY TO VENDORS OF NBCC

NO. 915. SHRI PRASUN BANERJEE:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) Whether the National Building Construction Corporation (NBCC) owes large sums of money to its vendors;**
- (b) If so, the quantum of sum/payment pending, vendor-wise; and**
- (c) the details and reasons of such pendency?**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (c) NBCC has informed that as on 10.11.2019, approximately Rs. 1,668 crore (excluding Arbitration cases) is pending for payment towards vendors. Vendor-wise details are available at web address https://www.nbccindia.com/pdfData/Vendor/Appendix_I_and%20__II.pdf. This pendency is mainly attributable to delay in receipt of funds from clients because of various reasons such as pending approval for deviations, extra items, substitute items, escalation and extension of time from clients, non-submission of documents as per terms and conditions of contract by the contractors etc.
